

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

On. 31.02.06

Copies of order
prepared for Counsel
for both sides.

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Order dated 03.02.06

In this part heard O.A.No.551/04, Applicant has filed a Memo dtd.01.02.06 seeking permission to withdraw this case. A copy of the Memo has already been served on Mr.B.Dash, Lt. Addl. Standing Counsel; in the midst of hearing.

On the face of the prayer to withdraw this Original Application; this case is permitted to be withdrawn.

Accordingly, this O.A.551/04 is disposed of being withdrawn.

Send copies of this order to the Respondent and free copies of this order be given to Mr.G.Rath, Lt.Counsel appearing for the Applicant and to Mr.B.Dash, Lt.Addl.S_tanding Counsel.

8/2/06
8/2/06
Member (J)